

Section-4(1)(b)(viii)

A statement of the Boards, Councils, Committees & other bodies consisting of two or more persons constituted as its part or for the purpose of its advice & as to whether meetings of those Boards, Councils, Committees & other bodies are open to the public or the minutes of such meetings are accessible for Public:-

Internal Complaints Committee has been constituted vide office order no. 2/23/2008/CIC/Admn dated 15th March, 2016 to examine complaints/matters of sexual harassment in compliance of section-4 of the Sexual Harassment of Women at Workplace

http://www.cic.gov.in/sites/default/files/Circulars%20%26Noification/2017-06-09_08-43-17.pdf